was held between the District Officers of Nadia Murshidabad and Malda (West Bengal), and Jessore, Kushtia and Raishahi (East Pakistan), on April 30 and May 1, 1963, under the Ground Rules Agreement between the Governments of India and Pakistan. A number of incidents that had occurred in these border areas and that had been the subject of correspondence between Officers of the border Districts of West Bengal and East Pakistan, were discussed at this conference. The conference did not, however, make any concrete proposal to avoid border incidents, although District Officers on both sides expressed their determination to maintain peace in their respective areas.

Tibetan Refugees

- 412. Shri Subodh Hansda: Will the Prime Minister be pleased to state:
- (a) whether the plan for rehabilitation of the Tibetan refugees has been completed; and
- (b) if not, how many families are yet to be rehabilitated?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). There are over 36,000 Tibetan refugees in India. Temporary gainful employment has approximately provided been to 13.000. 10,000 have been or are in the process of permanent resettlement on land. Efforts to provide employment/rehabilitation to the remaining continue.

LT-Gen. B. M. Kaul

Shri Hem Barua:
Shri Mohan Swarup:
Shri Warior:
413.
Shri Wasudevan Nair:
Shri Birendra Bahadur
Singh:
Shri Ram Ratan Gupta:

Will the Minister of Defence be pleased to state:

(a) whether attention of Government is drawn to the statement made

- by Dr. J. Dharma Teja contradicting his statement in Parliament regarding the appointment of Lt.-Gen. B. M. Kaul by the Jayanti Shipping Co. as its representative in Tokyo; and
- (b) if so, what is the actual position?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) The information given in the House on 6th May, 1963 was on the basis of material available with Government at that time. Having regard to the further information now available with Government, the position is that Lt. Gen. B. M. Kaul is employed under Dr. J. Dharma Teja, Chairman, Jayanti Shipping Company, who has taken him personally as a non-resident Indian to serve as his Personal Adviser in various activities in which he is engaged, including industrial activities in India. The pay that Lt.-Gen. Kaul is likely to get in his employment is 20,000 dollars a year, not free of income tax.

Kashmir Dispute

- 414. Shri Hem Barua: Will the Prime Minister be pleased to state:
- (a) whether it is a fact that a memorandum signed by hundred and twenty-five people on behalf of Kashmiris was submitted to the Indo-Pakistani delegations at the Fifth round of talks on Kashmir;
- (b) if so, whether it is a fact that the memorandum inter alia suggested the creation of a "neutral and independent Kashmir Valley" as an "Interim arrangement" till time was ripe for ascertaining the wishes of the people through a plebiscite under U.N. auspices;
- (c) since this memorandum follows very closely the demand made by Pakistan at the fifth round of talks on Kashmir, whether Government have enquired into the authenticity or otherwise of this memorandum; and
 - (d) if so, the result thereof?